

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 197 OF 2020

Anyssia Viegas

..... Petitioner

V e r s u s

State of Goa & Ors.

..... Respondents

Mr. Nigel Da Costa Frai, Advocates for the Petitioners.

Mr. Pravin Faldessai, Government Advocate for the Respondent nos. 1, 2, 3 and 5.

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.

Date : 16th September, 2020

P.C.

1. Heard Mr. Nigel Da Costa Frias, learned Counsel for the petitioner and Mr. Faldessai, the learned Additional Government Advocate, for the respondent nos.1, 2, 3 and 5.

2. We post this matter on 21.09.2020. On this date, the concerned respondents will have to respond on the issue of providing the petitioner

with work/work status since, the petitioner complains that since 15.06.2017, she is not being given any work despite her position and qualifications.

M. S. JAWALKAR

M. S. SONAK, J.

arp/*